



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART I

### Notifications and Orders issued by the Government

**Labour and Skills Department**  
**Labour and Skills (A)**

ORDERS

(1)

G. O. (Rt.) No. 631/2021/LBR.

*Thiruvananthapuram, 23rd April 2021.*

Whereas, the Government are of opinion that an industrial dispute exists between the Managing Director, Professional Hospitality & Support Service, Near P. H Centre, Venpalavattom, Anayara P. O., Thiruvananthapuram-695 029 and the workmen of the above referred establishment Smt. Sindhu, P., Chinju Bhavan, Nedungolam, Paravoor P. O. in respect of matters mentioned in the annexure to this order;

Gaz. No. 22/2021/DTP (Part I).

And whereas, in the opinion of Government it is necessary to refer the said industrial dispute for adjudication;

Now, therefore, in exercise of the powers conferred by Section 10 (1) (c) of the Industrial Disputes Act of 1947 (Central Act XIV of 1947) the Government hereby direct that the said industrial dispute be referred for adjudication to the Labour Court, Kollam. The Labour Court will pass the award within a period of three months.

ANNEXURE

“Whether the denial of employment to Smt. Sindhu, P., Security Guard by the Management of Professional Hospitality & Support Service, Near PH Centre, Venpalavattom, Anayara P. O., Thiruvananthapuram is justifiable or not? If not, what relief the worker is entitled to?”

(2)

G. O. (Rt.) No. 649/2021/LBR.

*Thiruvananthapuram, 4th May 2021.*

Whereas, the Government are of opinion that an industrial dispute exists between (1) Sri Mohammed Sahil, K. T., S/o Moidheen Koya, Blossam House, Kattil Peedika, Koilandy, Vengalam P. O., Kozhikode-673 303 (2) Sri Mohammed Faijaz, Bythul Kadheeja House, Thalakkulathur P. O., Kozhikode-673 317 and the workmen of the above referred establishment represented by the General Secretary, Kozhikode Vanijya Vyavasaya Mazdoor Sangam (BMS), BMS Jilla Karyalayam, Kallai Road, Kozhikode- 673 002 in respect of matters mentioned in the annexure to this order;

And whereas, in the opinion of Government it is necessary to refer the said industrial dispute for adjudication;

Now, therefore, in exercise of the powers conferred by Section 10 (1) (c) of the Industrial Disputes Act of 1947 (Central Act XIV of 1947) the Government hereby direct that the said industrial dispute be referred for adjudication to the Labour Court, Kozhikode. The Labour Court will pass the award within a period of three months.

## ANNEXURE

“Whether the denial of employment of Smt. Supriya, T., Smt. Soumini, M., Smt. K. Vasantha, Smt. K. M. Prasanna, Smt. V. Shylaja, finishing workers of Star Garments, Sasthri Nagar Colony, Eranhipalam, Kozhikode by its management is justifiable or not? If not, what are the reliefs they are entitled to ?”

(3)

G. O. (Rt.) No. 650/2021/LBR.

*Thiruvananthapuram, 4th May 2021.*

Whereas, the Government are of opinion that an industrial dispute exists between (1) Sri K. K. Kunjammed, Meenperiyammal House, Meladi Post, Koilandy, Kozhikode (2) Sri P. Moitheen, Palachuvadu, Thurayoor, Kozhikode (3) Sri Muhammed, K. M., K. M. House, Memunda, Vadakara, Kozhikode and the workman of the above referred establishment Sri Mohammed Rafeeq, Rayan Illikkal Lane, Vandipetta, Kozhikode-673 011 in respect of matters mentioned in the annexure to this order;

And whereas, in the opinion of Government it is necessary to refer the said industrial dispute for adjudication;

Now, therefore, in exercise of the powers conferred by Section 10 (1) (c) of the Industrial Disputes Act of 1947 (Central Act XIV of 1947) the Government hereby direct that the said industrial dispute be referred for adjudication to the Labour Court, Kozhikode. The Labour Court will pass the award within a period of three months.

## ANNEXURE

“Whether the denial of employment to Sri Mohammed Rafeeq, worker by the management of Popular Arcade, Near English Church, Kozhikode is justifiable or not? If not, what are the reliefs he is entitled to ?”

By order of the Governor,  
SHIBU, R.,  
*Under Secretary.*